

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : CA(CAA)/47(CHE)/2022
Petition No : CP(CAA)/106(CHE)/2022
Name of Petitioner :
& : D K Capital Market Pvt Ltd and ors
Name of Respondent :
Section : Sec 230-232 of CA 2013

ORDER

Present: Mr. Abishek Raman, Ld. Counsel for Applicant.
Mr. Avinash Krishnan Ravi, Ld. Counsel for RD.
Mr. B.Palani along with Ld. Counsel Ms. G.Sreekumari for OL.

RD and OL reports already on record.

No substantial objections have been taken in the report.

No objection also received from RBI.

Order of NCLT Kolkata also placed on record.

Arguments heard.

Order **reserved**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**